

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 4421
ANSWERED ON 27TH MARCH, 2025**

IMPLEMENTATION OF BHARATMALA PARIYOJANA PROGRAMME

**4421. SHRI Y S AVINASH REDDY:
SHRI K C VENUGOPAL:
SHRI MALAIYARASAN D:
SHRI BIDYUT BARAN MAHATO:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the present status of projects under Bharatmala Pariyojana especially in terms of road construction, connectivity improvement, project completion timeline and pending projects, State-wise, especially in Tamil Nadu;**
- (b) the details of the projects completed under the scheme as on date;**
- (c) the steps taken/being taken by the Government to complete the projects at the earliest;**
- (d) the length in kilometres of National Highways that have been completed/constructed/upgraded under Bharatmala Pariyojana so far and the expected timeline for completion of ongoing projects;**
- (e) the major reasons for delay in pending projects and the steps being taken to expedite them;**
- (f) the roadmap for future phases of Bharatmala Pariyojana and the manner in which the funding and execution would be ensured;**
- (g) the specific steps that are being taken to improve road connectivity in remote/border/economically backward regions under this scheme;**

- (h) the manner in which the Government is addressing challenges related to land acquisition, environmental clearance, local opposition and other obstacles in the smooth implementation of the Bharatmala Pariyojana;**
- (i) the measures that are being taken under the Bharatmala Pariyojana to ensure the safety and durability of the infrastructure within Tamil Nadu; and**
- (j) the measures being taken to ensure that the benefits of the Pariyojana, such as enhanced connectivity and economic growth reach to rural/underserved regions especially in Jharkhand?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (h) and (j) Bharatmala Pariyojana Phase-I was approved by Government in 2017 covering a length of 34,800 km across the country to improve connectivity in the country through construction of Economic Corridor, Inter Corridor, Feeder route, National Corridor efficiency improvement, Border & International Connectivity, Coastal & Port Connectivity Roads and Expressways along with residual National Highways Development Programme (NHDP) Projects.

Bharatmala Pariyojana envisaged to improve the logistics efficiency and connectivity in the country including connectivity to tribal, aspirational and Left Wing Extremism (LWE) affected districts.

As on 28.02.2025, projects covering a total length of 26,425 km have been awarded and out of this, 19,826 km have already been constructed. The state-wise details are annexed.

There have been delays in implementation of some projects under Phase-I of Bharatmala Pariyojana due to delays in pre-construction activities including Land Acquisition (LA), financial difficulties faced by contractors, force majeure events, scarcity of construction materials, etc. To overcome these challenges and expedite project execution, Government has undertaken various initiatives. These include streamlining and expediting land acquisition process including implementation of Bhoomirashi Portal, revamping Parivesh Portal to facilitate faster forest

and environmental clearances, enabling online approval of General Arrangement Drawing (GAD) of Road Over Bridge/Road Under Bridge (ROB/RUB) from the Railways, and conducting review meetings at various levels with all stakeholders, including State Governments. The Government is taking all necessary steps for timely completion of these projects. The revised timeline for completion of balance ongoing works is Financial Year (FY) 2027-28.

New sanctions under the Bharatmala Pariyojana Phase-I were halted with effect from 16.11.2023.

(i) In so far as National Highways (NHs) including in the State of Tamil Nadu are concerned, works are carried out as per standards, guidelines, manual, code of practice of Indian Roads Congress as well as Specification for Road and Bridge Works. Necessary road safety measures are taken during design, construction, operation and maintenance stages. Further, Guidelines have been issued for regular safety audit of all NHs at design, construction, pre-opening stage of NH projects as well as on existing NHs for ensuring road safety.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (h) OF THE LOK SABHA UNSTARRED QUESTION NO. 4421 ANSWERED ON 27TH MARCH, 2025 ASKED BY SHRI Y S AVINASH REDDY, SHRI K C VENUGOPAL, SHRI MALAIYARASAN D, SHRI BIDYUT BARAN MAHATO REGARDING IMPLEMENTATION OF BHARATMALA PARIYOJANA PROGRAMME.

State Wise details of Awarded and Constructed length under Bharatmala Pariyojana Phase - I

State	Length of Awarded Projects (km)	Length Constructed (km)
Andhra Pradesh	1,936	1,070
Assam	431	381
Bihar	1,159	672
Chhattisgarh	471	291
Delhi	203	183
Goa	26	26
Gujarat	1,194	977
Haryana	1,058	940
Himachal Pradesh	167	115
Jammu & Kashmir	251	131
Jharkhand	801	481
Karnataka	1,603	1,109
Kerala	708	443
Madhya Pradesh	2,017	1,586
Maharashtra	2,174	1,878
Manipur	635	417
Meghalaya	170	112
Mizoram	593	461
Nagaland	208	157
Odisha	967	909
Punjab	1,553	692
Rajasthan	2,360	2,251
Tamil Nadu	1,476	1,230
Telangana	1,026	793
Tripura	94	68
Uttar Pradesh	2,496	1,964
Uttarakhand	264	163
West Bengal	385	324
Total	26,425	19,826